

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

122. C.P.(IB)-714(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2024**

NAME OF THE PARTIES: Stressed Asset Stabilization Fund
V/s.
MR. Vikas A Makharia

Appearance

For Applicant :

For Respondent :

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time matter could not be heard. List this matter on
22.08.2024.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
---Arif---

Sd-

LAKSHMI GURUNG
Member (Judicial)